

7 belong to SC/ST categories. There is no reservation for SC/ST categories in the matter of training imparted by flying clubs.

(c) The particulars are as under:

	Total No. of pilots	Pilots belonging to SC Category	Pilots belonging to ST Category
Indian Airlines	608	23	4
Air India	343	11	—
Vayudoot	141	1	2

Statement

1. The Andhra Pradesh Flying Club, Hyderabad Airport, Hyderabad-500011.
2. The Bombay Flying Club, Juhu Aerodrome, Santacruz (West), Bombay-400049.
3. The Gujarat Flying Club, Civil Aerodrome, Harni Road, Baroda-390006.
4. The Madhya Pradesh Flying Club Ltd. Civil Aerodrome, Indore-453005.
5. The Madras Flying Club Ltd. Civil Airport, Madras Airport P.O. Madras-600027.
6. The Delhi Flying Club Ltd. Safdarjung Airport, New Delhi-110003.
7. The Coimbatore Flying Club Ltd. Civil Aerodrome Post, Coimbatore-641014.
8. The Kerala Aviation Training Centre, Civil Aerodrome, Pettah P.O. Trivandrum-695024.
9. The Benasthali Vidyapith Gliding & Flying Club, Banasthali Vidyapith-304022 (Rajasthan)
10. The Nagpur Flying Club, Sonegaon Aerodrome, Nagpur-440005.
11. The Jamshedpur Cooperative Flying Club Ltd. Sonari Aerodrome, Jamshedpur-831011 (Bihar).
12. The Ludhiana Aviation Club, Civil Aerodrome, P.O. Sohnewal, Ludhiana.
13. The Amritsar Aviation Club, Civil Airport, P.O. Rajasansi, Amritsar-143101.
14. The Northern India Flying Club, Jalandhar Cantt.-143005.

15. The Patiala Aviation Club, Civil Aerodrome, Patiala-147001.
16. The Hissar Aviation Club, Hissar, (Haryana).
17. The Karnal Aviation Club, Karnal-132001.
18. The Assam Flying Club, Ltd. B. Barooah Road, Gauhati-781007.
19. The Pinjore Aviation Club, Civil Aerodrome, Pinjore (Haryana).
20. Rajasthan State Flying School, Jaipur Airport, Jaipur-302011.
21. Government Flying Training School, Jakkur Aerodrome, Bangalore-560064.
22. Bihar Flying Institute, Civil Aerodrome, Patna.
23. Government Flying Training Institute, Behala, Calcutta-700060.
24. Government Aviation Training Institute, Civil Aerodrome, Bhubaneswar.
25. State Civil Aviation U.P., Government Flying Training Centre, Lucknow Airport, Lucknow.
26. Andaman & Nicobar Flying Training Institute, Lambaline Airport, Port Blair (Andamans).

Direct flight between Delhi and Visakhapatnam

3335. SHRI MENTAY
PADMANABHAM:
DR YELAMANCHILI
SIVAJI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the present status of the long pending public demand to restore the direct flight between Delhi and Visakhapatnam;

(b) whether there is any proposal with Government to restore all the flights discontinued after the grounding of A-320 Airbuses after the Bangalore accident; and

(c) if so, what are the reasons for not restoring these flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Indian

Airlines has no plan at present to restore the service between Delhi and Visakhapatnam due to capacity constraints.

(b) and (c) While most of the services which were withdrawn due to the grounding of Airbus A-320 aircraft have already been restored, the remaining services have not yet been restored due to commercial and operational reasons.

Development of Ajanta and Ellora with Japanese Assistance

3336. Dr. BAPU KALDATE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the answer to Starred Question 3 given in the Rajya Sabha on 25th February, 1992 and state:

(a) whether the State Government of Maharashtra have asked the Centre to pass on the State Government's share of the Japanese loan for the Ajanta, Ellora Development Plan in order to reimburse the concerned State Government Departments for the expenditure incurred on the Project;

(b) if so, what are the details thereof; and

(c) what decision, if any have been taken by the Central Government in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) A Loan Agreement was signed by the Government of India and the Overseas Economic Cooperation Fund of Japan on 9th January, 1992. No reimbursement claim for work done under the project by the various implementing agencies has been submitted by the State Government of Maharashtra.

Streamlining the services of Airlines

3337. SHRI MANMOHAN MATHUR:
SHRI VISHWASRAO KAMRAO PATIL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that his Ministry is working on a scheme to use the fleet of Air India, Indian Airlines and Vayudoot to the maximum advantage; and

(b) if so, what are the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) Improvement in fleet utilisation with a view to optimise generation of revenue while adhering to operational/maintenance schedules, is a constant endeavour of all the three airlines.

Losses incurred by Pawan Hans

3338. SHRI AJIT P.K. JOGI:
SHRI BEKAL ÚTSAHI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of the losses incurred by the Pawan Hans during the last three years and the reasons therefor;

(b) what is the number of helicopters grounded at present and what are the reasons therefor; and

(c) since when these helicopters are grounded?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The details of profit and loss incurred by Pawan Hans during the last three years are as under:—

1988-89	(Rs. 2.57 crores) loss
1989-90	(Rs. 8.06 crores) profit
1990-91	(Rs. 40.00 crores) profit (provisional)